

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):

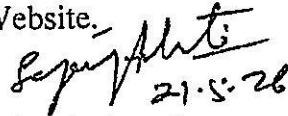
TIS HAZARI COURTS, DELHI

No. 29462-762
/Misc./Admn.I/2026

Dated, Delhi the 21 MAY 2026

Copy of letter dated 16.05.2026 along with its enclosures received from Returning Officer, Civil and Sessions Courts Stenographers Association, Delhi (Regd) for Conducting Election of Civil and Sessions Courts Stenographers Association, Delhi (Regd) through online mode on 31.05.2026 is forwarded for information & necessary action to:-

1. The Offices of Hon'ble Supreme Court of India, Ministry of Home Affairs, Delhi International Arbitration Centre, DSLSA, DSLSA (High Court), Lokayukt (GNCTD of Delhi), Appellate Tribunal (MCD), GNCT of Delhi, Ministry of Law & Justice (Department of Legal Affairs), Judicial Commission, DDA, Swabhiman Lokayukta Govt, of NCT of Delhi., with the request to convey the above said information to the staff members (SPA/PA) of this office working under their kind control.
2. The Registrar General, Hon'ble High Court of Delhi, New Delhi, with the request to convey the above said information to the Staff Members (SPA/PA) of this office working under their kind control on deputation basis / diverted capacity.
3. The Principal District & Sessions Judges, West, North, North-West, East, North-East, Shahdara, New Delhi, South, South-East, South-West, Delhi/New Delhi with the request to direct the quarter concerned to circulate the aforesaid information among the staff (SPA/PA) posted under their control.
4. The Principal District & Sessions Judge-cum-Special Judge, PC Act, Rouse Avenue Courts Complex, New Delhi with the request to convey the above said information to the staff members (SPA/PA) of this office working under their kind control.
5. The Office of the Delhi Judicial Academy, Dwarka, New Delhi, with the request to convey the above said information to the Staff Members (SPA/PA) of this office working under their kind control.
6. The Principal Judges, Family Courts (HQs), Dwarka, Delhi/New Delhi, with the request to convey the above said information to the staff members (SPA/PA) of this office working under their kind control.
7. All the Judicial Officers, Central District, Delhi and on Deputation/Diverted capacity with the request to convey the above said information to the staff members (SPA/PA) working under their kind control.
8. Administrative Officer (J)/Branch Incharge, Administration Branch-I, Central District, Tis Hazari Courts to convey the above said information to the staff members (SPA/PA) working under their kind control.
9. For uploading on LAYERS, Dealing Assistant, R & I Branch, Central, Tis Hazari Courts, Delhi to upload the same on Layers as well as display the same on the Notice Board.
10. For uploading on Website, Website Committee, to upload the same on Website.


21.5.26

(Sanjay Ambavat)
Administrative Officer (Judicial)
Administration Branch-I (Central)
Tis Hazari Courts, Delhi

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18/05/26

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18/05/26

OFFICE OF THE RETURNING OFFICER

Civil and Sessions Courts Stenographers' Association, Delhi (Regd).
A.O. (J) Office in Publishing Building
Patiala House Courts Complex, New Delhi

May 16, 2026

To

Learned Principal District and Sessions Judge (HQs)
Tis Hazari Courts
Delhi

4560/B
18 MAY 2026

Through

Learned Principal District and Sessions Judge (New Delhi)
Patiala House Courts, New Delhi

Subject : Request for circulation of Notice for Conducting Election of Civil and Sessions Courts Stenographers' Association, Delhi (Regd) through online mode on 31.05.2026

Respected Madam,

In pursuance of letter No. 09/CSCSA/2026 dated 26.02.2026 issued by on behalf of the Civil and Sessions Courts Stenographers' Association, Delhi (Regd) and in pursuance of the decision taken in the General Body Meeting dated 22.02.2026 of the said Association, I have been appointed as the Returning Officer to conduct the Election of Civil and Sessions Courts Stenographers' Association, Delhi (Regd.) through online mode. The intimation my appointment as Returning Officer has already been sent to the office of your goodself on behalf of the Association.

I have approached Right2Vote Infotech Private Limited, B-406 Hillside Raheja Vihar, Chandivali, Mumbai-400072 duly approved by the Government of

OIC Admn-I
PD & SJ (HO) / THC
18/05/26

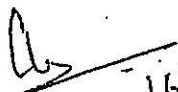
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India for providing online Platform to conduct free and fair Election of the Association through online mode scheduled on 31.05.2026 (Sunday).

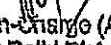
It is, therefore, requested to your goodself that the Notice to conduct Election of the Association be circulated amongst the Personal Assistant/Senior Personal Assistant working in the Delhi District Courts.

It is for your kind information and record.

Your's faithfully


16/05/2026
(Chanderrass Ambavat)
Returning Officer

Forwarded to the Lt. Principal District & Sessions Judge (AO)
The Hazari Courts, Delhi For Necessary action


Officer-in-Charge (Admin)
New Delhi District
Bellala House Courts, New Delhi

18/5/26

OFFICE OF THE RETURNING OFFICER

Civil and Sessions Courts Stenographers Association, Delhi (Regd).
Administrative Office (Judicial) Office in Publishing Building
Patiala House Courts Complex, New Delhi

ELECTION NOTICE

WHEREAS the undersigned has been appointed as 'Returning Officer' vide letter No. 09/CSCSA/2026 dated 26.02.2026 for conducting the Election of the Managing Committee of the Civil and Sessions Courts Stenographers Association, Delhi (Regd) having its registered office at Room No. 28A, Ground Floor, Tis Hazari Courts, Delhi - 110054, with the assistance of Sh. Raj Kumar Kundoo and Dr. Suman Mahajan, both retired Administrative Officers, O/o the Principal District and Sessions Judge (HQs), Tis Hazari Courts, Delhi, (through online mode) through a Government certified Agency, namely, 'Right to Vote'.

Be informed that as per bye-laws of the Association, only those members, whose monthly subscriptions are being deducted from their salary, will be entitled to cast vote or contest Election. The contesting candidates are required to attach their pay slip with nomination form.

NOW, therefore, I, Chanderhass Ambavat, Returning Officer of the Civil and Sessions Courts Stenographers Association, Delhi (Regd) do hereby declare to conduct the Election on 31.05.2026 (Sunday) for the following posts, if need arises :


Sl. No.	Designation / Post	No. of Post/s	Description
1	Chief Convener	1	Centralized Post
2	President	1	Centralized Post
3	Vice President	2	Centralized Post
4	General Secretary	1	Centralized Post
5	Joint Secretary	1	Centralized Post
6	Treasurer	1	Centralized Post
7	Executive Members	11	

The elections of the Managing Committee / Governing Body are being held under the provisions of Societies Registration Act, 1860 read with Rules and Regulations of the Association and the term of Managing Committee / Governing Body shall be for 03 (Three) Years.

SCHEDULE OF ELECTION PROGRAMME

S.No.	Programme	Date	Time	Venue
1	Filing of Nominations as per Nomination Form enclosed	19.05.2026 to 21.05.2026	11:00 AM to 05:00 PM	On WhatsApp No. 9868363234 of the undersigned
2	Scrutiny of Nominations	22.05.2026		
3	Display of List of Nominations	23.05.2026		Notice Board/whats group of

				Association i.e. CSCSA
4	Withdrawal of Nominations / removal of Objections, if any	24.05.2026		On WhatsApp No. 9868363234 of the undersigned
5.	Display of the final list of Contesting Candidates	24.05.2026		Notice Board/whats group of Association i.e. CSCSA
6	Online Voting	31.05.2026 (01.06.2026 shall be reserved day in case of any technical problem)	10:00 AM to 05:00 PM	Through online link which will be sent by the Agency 'Right to Vote' on e-mail of the members, provided by them.
7	Declaration of Result	31.05.2026	05:00 PM onwards	Notice Board/whats group of Association i.e. CSCSA


 (Chanderhass Ambavat)
 Returning Officer

NOMINATION FORM

Space for
Passport size
coloured
photograph of
candidate

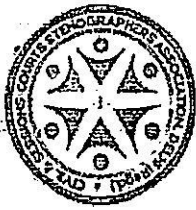
1. Contesting for the Post of: _____
2. Serial No. (as given in the Final Voters' List): _____
3. Name of the Candidate: Sh./Smt./Ms.: _____
4. Date of Appointment: _____
5. Date of Superannuation: _____
6. DOB/Age: _____
7. Official Designation: EC: _____
8. Place of Posting: _____
9. District of Posting: _____
10. Residential Address: _____
11. Mobile No. (preferably WhatsApp): _____
12. E-mail ID (In Capital Letters): _____
13. Monthly subscription being deducted or not : YES / NO

Signature of Candidate: _____

UNDERTAKING

1. That as per the Final Voters' List my Voter Number is
2. That I have applied only for one post.
3. That I shall abide by all the Rules & Regulations.
4. That I shall not deface any public property within the court complex.
5. That I shall not disturb the smooth functioning of Courts / Office.
6. That I shall not create any disturbance in official group of Association.
8. That I shall not level any personal allegations against any of the contesting members and shall not defame any of the candidates in any manner, whatsoever.
9. That I shall maintain proper decorum and discipline during the elections.
10. That I shall co-operate with the officers engaged in election duty.

Signature of Candidate: _____



**CIVIL & SESSIONS COURTS
STENOGRAPHERS' ASSOCIATION, DELHI (Regd.)**

(Under Societies Registration Act XXI of 1860)

President
Dharmendra Singh Rawat

Chief Convener
Kamlesh Wadhwa

Vice President
Neeraj Goel
Naveen Sharma

General Secretary
Kapil Gera

Joint Secretary
Hemlata Sehgal

Treasurer
Pawan Vashisht

Executive Member
Pradheep Singh Bisht
Ansh Nair
Sunil Bist
Shamshu Saran
Abhishek Bhatti
Girish Verma
Manoj Kumar
Indu Sharma Bhorla
Shiv Lochan Gaur
Vishwanath
Jyoti

No. 09/CSCSAI/2026

Dated,
February 26, 2026

To

Sh. Chanderhass Ambavat
Administrative Officer (Judicial)
Patiala House Courts
New Delhi

Subject : Appointment of Sh. Chanderhass Ambavat as
Returning Officer to conduct Election of the Governing
Body / Executive Body of the Civil & Sessions Courts,
Stenographers Association, Delhi (Regd.)

Respected Sir,

It is respectfully submitted to your goodself that in pursuance of the Meeting of General Body held on 22.02.2026 at Room No. 135, Tis Hazari Courts, Delhi, it has unanimously been decided to appoint your goodself as the Returning Officer to conduct free and fair Election of the Governing Body / Executive Body of the Civil & Sessions Courts, Stenographers Association, Delhi (Regd.) as per rules, with the assistance of Sh. Raj Kumar Kundoo and Dr. Suman Mahajan, both retired Administrative Officers (Judicial), Delhi District Courts, Delhi, by online mode through an Agency (whose fee will be borne by the Association).

It is submitted that names of the members whose monthly subscription are being deducted, are under verification. After verification of the same, list of members will be supplied to your goodself within ten working days. Thereafter, it is requested to your goodself to call for the nominations for the different posts of the of the Governing Body / Executive Body of the Association and conduct free and fair election.

Thanking you

Yours faithfully


(Kapil Gera)

General Secretary

Mobile No. 9811085370

Copy to : Sh. Raj Kumar Kundoo and Dr. Suman Mahajan, Retired
Administrative officers (Judicial), Delhi District Courts, Delhi.

Room No. 28-A, Ground Floor, Tis Hazari Courts, Delhi-110054
Email : cscsadelhi@gmail.com, Mob.: 9013258059 / 9811085370